

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/66(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	OPTIMUM SOFTWARE RESOURCES PVT LTD. VS REGISTRAR OF COMPANIES WESTBENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Mohan Ram Goyenka, CS] For the Petitioner
Ms. Sneha Khaitan, CS]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **30th August, 2024**.

**Anamitra Pal
Court Officer**